

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**OA No. 1189/2017**

**This the 14<sup>th</sup> day of September, 2017**

**Hon'ble Mr. Shekhar Agarwal, Member (A)**

**Hon'ble Mr. Raj Vir Sharma, Member (J)**

Sh. Jagvir Singh Panwar, Aged 55 years  
Post Asstt. Fitter Gr. C  
S/o Late Sh. Sher Singh  
R/o H.No. 215, Arvind Enclave,  
Nangloi, Delhi 110041

...Applicant

(By Advocate : Sh. Kundan Kr. Lal )

Versus

Delhi Transport Corporation  
Through its Chairman  
Indraprastha Depot,  
New Delhi-110002

...Respondents

(By Advocate : Sh. Ayushya Kumar )

**ORDER (ORAL)**

**Mr. Shekhar Agarwal, M(A)**

Learned counsel for the applicant submits that the relief prayed for in this O.A. has already been granted and this OA has, therefore, become infructuous.

2. Accordingly, this OA is dismissed as infructuous.

**(Raj Vir Sharma)  
Member (J)**

**(Shekhar Agarwal)  
Member (A)**

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